

**GOVERNMENT OF INDIA  
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION  
LOK SABHA**

UNSTARRED QUESTION NO:834  
ANSWERED ON:14.08.2012  
DELAY IN LIFTING OF FOODGRAINS  
Singh Kunwar Rewati Raman

**Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:**

- (a) whether there is an inordinate delay in lifting of foodgrains after their procurement as the Government agencies involved in procurement hardly show any urgency in lifting the foodgrains;
- (b) if so, the details thereof and the reasons therefor;
- (c) whether very often the foodgrains are left in the open due to paucity of transport facilities and delay in railway operations; and
- (d) if so, the details thereof and the corrective steps taken in this regard?

**Answer**

MINISTER OF STATE (INDEPENDENT CHARGE) FOR CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (PROF. K.V. THOMAS)

(a) to (c) No Madam. As per existing arrangements, foodgrains are procured by State Governments, their agencies and Food Corporation of India (FCI) from designated procurement centres. After procurement, wheat and rice is moved to different godowns for storage. Rice is always kept in covered storage godowns. Wheat is stored both in covered godowns and Covered and Plinth (CAP) storage points. During Rabi Marketing Season (RMS), large quantities of wheat are procured within a short span of one to two months. However, immediate arrangements are made to store wheat in covered and CAP godowns. If required, foodgrains are also moved to other States for safe storage.

In spite of paucity of transport facilities and delay in railway operations, the foodgrains continued to be moved to other States for safe storage and for distribution under Targeted Public Distribution Scheme (TPDS). A statement showing details of foodgrains moved from April, 2011 onwards is at Annexure I.

(d): Does not arise.